

<b>Nomination of cases by Hon'ble the Chief Justice on 16/11/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Writ C – 19608/2010	Hon. Tarun Agarwala, J.	Writ C-II Section on 17/11/2015
2	Writ C – 62712/2005	Hon. Krishna Murari, J.	Writ C-II Section on 17/11/2015
3	Writ C – 57810/2005	Hon. Krishna Murari, J.	Writ C-II Section on 17/11/2015
<b>Hon....., J.</b>			
4	Crl. Revision – 3412/2015 with Crl. Appeal – 695/2012 with Crl. Appeal – 690/2012	Hon. Ranjana Pandya, J. ( along with connected matter )	Crl. Appeal Section on 17/11/2015
5	Writ C – 55569/2015 with W. P. - 57466/2015	Hon. P. K. S. Baghel, J.	Writ C-I Section on 17/11/2015
6	A482 – 32851/2015 ( NRHM )	Hon. Arun Tandon, J.	Listing on 16/11/2015
7	A482 – 32669/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 16/11/2015
8	A482 – 32661/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 16/11/2015
<b>Appropriate Court dealing with such matters</b>			
9	Bail – 39761/2015 with Bail – 39841/2015	Appropriate Court dealing with such matters	Court no.54 on 16/11/2015
10	Bail – 39998/2015	Appropriate Court dealing with such matters	Computer fresh Section on 17/11/2015
11	Bail – 40042/2015	Appropriate Court dealing with such matters	Computer fresh Section on 17/11/2015
12	W. P. - 62591/2015	Appropriate Court dealing with such matters	Computer fresh Section on 16/11/2015
13	W. P. - 62371/2015	Appropriate Court dealing with such matters	Computer fresh Section on 16/11/2015
14	W. P. - 61279/2015	Appropriate Court dealing with such matters	Computer fresh Section on 16/11/2015
15	Bail – 36706/2015	Appropriate Court dealing with such matters	Computer fresh Section on 16/11/2015
<b>Special Order</b>			

16	<b>Writ B – 50965/2015 with Nomination Appl – 386687/2015</b>	<b>Place before Hon'ble R.S.R. Maurya, J. whenever the Hon'ble Judge resumes sitting at Allahabad.</b>	<b>Writ B Section on 17/11/2015</b>
17	<b>Bail – 28786/2015 with Nomination Appl – 386813/2015</b>	<b>Place before appropriate Court.</b>	<b>Bail Section on 17/11/2015</b>
18	<b>Transfer/Release Application in Crl Contempt – 20/2011</b>	<b>Judgment has been reserved, as per office report. The transfer application is misconceived and is rejected.</b>	<b>P.P.S. Office on 17/11/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
17/11/2015